## RAJASTHAN HIGH COURT, JODHPUR NOTICE

No. I/A(iii)(a)(1)/05/2023

Dated:-

Ankur Jindal S/o Hariom Jindal, Ward No. 18 Ajiram Colony, Near Nursing Hospital, Hindaun Road, Town Kherli, Alwar- 321606 E-mail- <u>infoankurjindal@gmail.com</u>

You are informed that upon declaring provisionally successful in the recruitment to the post of System Assistant, you were offered appointment as Probationer Trainee System Assistant vide order No. Estt/HC/2025/763 dated 21.11.2025 with the direction to join your duties upto 29.11.2025 but you failed to join the duties in the stipulated time period.

You are, therefore, directed to join your duties upto **19.12.2025**, if you so desire, failing which your appointment to the post of System Assistant would be cancelled, automatically.

Registrar (ADMN.)

**No.** I/A(iii)(a)(1)/05/2023/3568

Date: 09/12/2025

Copy to Deputy Director, Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on official webstite of Rajasthan High Court.

Registrar (ADMN.)